

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 23-04-2026 To 23-04-2026~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CRM (A)	1196/2026	SHIBSHANKAR MAITY AND ORS. Mobile:8336899482 Email:TORSABAHAHAR@GMAIL.COM	TORSA MIN BAHAR	13-05-2026	1) ... COMMISSIONER INITIAL AT PAGE ONE AND PAGE MARKING FROM PAGE 14 TO 16 IS BLANK AND WRONG
2	CRM (A)	1198/2026	NAJIR ALI MISTRI AND ORS. Mobile:9831189364 Email:SOUMIKGANGULI@GMAIL.COM	SOUMIK GANGULI	14-05-2026	1) ... CLARIFICATION NEEDED REGARDING LD. TRIAL COURT REJECTION DETAILS AT PARAGRAPH ONE (CRIMINAL MISC. CASE)
3	CRM (A)	1201/2026	SHYAMAL MITRA AND ORS. Mobile:9836646510 Email:SOUMIKBISWAS599@GMAIL.COM	SUMIK BISWAS	14-05-2026	1. MENTION G.R. IN CAUSE TITLE
4	CRM (A)	1204/2026	GOLAM NABI MONDAL @ PINTU MONDAL Mobile:9804098841 Email:SIMANTAKABIR@GMAIL.COM	SIMANTA KABIR	14-05-2026	1. MENTION CASE TYPE IN PARA 1 2. ACT WRONG. 3. LOWER COURT PENDING IN CAUSE TITLE
5	CRM (A)	1206/2026	RAJIB BISWAS AND ORS. Mobile:9932369241 Email:ADVOCATESHIGHCOURT.77@GMAIL.COM	SUBHADIP BISWAS	14-05-2026	1. ACT WRONG. IN CAUSE TITLE 2. PETI. 2 NAME MISMATCH WITH CMC COPY
6	CRM (A)	1208/2026	KAKULI TA Mobile:7908006055 Email:SULTANYOUNUSOFFICIAL@GMAIL.COM	YOUNUS SULTAN	14-05-2026	1) ... CLARIFICATION NEEDED REGARDING ACT (B.N.S.S)
7	CRM (A)	1209/2026	UTTAM VERMA AND ORS. Mobile:9903419095 Email:BAPULIKARAN@GMAIL.COM	KARAN BAPULI	14-05-2026	1) ... SERVICE OF RESPONDENT NO. TWO... 2)... CLARIFICATION NEEDED REGARDING TRIAL COURT REJECTION AT PARAGRAPH ONE
8	CRM (A)	1214/2026	NIRANJAN SAHA Mobile:8296787700 Email:SOURADEEPDUTTA@GMAIL.COM	SAURADEEP DUTTA	14-05-2026	PTN NO NOT MENTIONED IN THE CAUSE TITLE
9	CRM (A)	1219/2026	SADDAM SK. Mobile:8336011083 Email:ADVSUTA@GMAIL.COM	SUTANUKA CHOWDHURY	14-05-2026	GR OR PTN NO NOT MENTIONED
10	CRM(M)	1003/2026	DIPANKAR PATRA AND ORS. Mobile:9064469199 Email:MANOJITDEBNATH.IN@GMAIL.COM	MANOJIT DEBNATH	14-05-2026	1. PREVIOUS REJECTION SUPPRESSED FOR PETI. 3 2. LOWER COURT ORDER COPY NOT MATCHED
11	CRM(M)	1004/2026	BISWANATH SINGHA	FARHEEN RAIS	14-05-2026	1. JAIL NAME WRONG.

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			Mobile:7908111716 Email:FARHEENRAIS02@GMAIL.COM			2. ACT WRONG. IN CAUSE TITLE
12	CRM(M)	1012/2026	KISHALAY DUTTA Mobile:9831430205 Email:RAJUHIGHCOURT15@GMAIL.COM	RAJU MONDAL	14-05-2026	1. VICTIM MADE AS PARTY, 2. JAIL NAME WRONG. 3. MENTION G.R IN CAUSE TITLE
13	CRM(M)	1016/2026	RAJ KUMAR SARKAR Mobile:7003578904 Email:KAUSHIKCHOUDHURY83@GMAIL.COM	KAUSHIK CHOUDHURY	14-05-2026	V.G. PARENTS IDENTITY DISCLOSED
14	CRM(M)	1017/2026	IFTIKAR ALAM @ SANU Mobile:9062722925 Email:ADVSOUMISH.GHOSH@GMAIL.COM	SOUMISH GHOSH	14-05-2026	1) IN 1ST PARA, SUPPRESSION OF PREVIOUS CASE DETAILS VIDE CRM (DB)/3868/2024 BEFORE THIS HONBLE HIGH COURT ... 2) CORRECTIONAL HOME NAME MENTIONED IN 1ST PARA NOT MATCHING WITH VAKALATNAMA
15	CRM(M)	1018/2026	ABDUL FARUK Mobile:7980641639 Email:UPASANABANERJEE76@GMAIL.COM	UPASANA BANERJEE	14-05-2026	CORRECTIONAL HOME NAME MENTIONED IN PETITION NOT MATCHING WITH VAKALATNAMA
16	CRM(M)	1019/2026	ASHIS RAJBONSHI @ ASHIS RAJBANSHI Mobile:8013412720 Email:SAMARUDDHA.DAS@GMAIL.COM	SAMARUDDHA DAS	14-05-2026	1) ORDER DATE OF LD TRIAL COURT MENTIONED IN PETITION NOT MATCHING WITH CERTIFIED ORDER COPY ... 2) ATTACH SELF ATTESTED COPY OF PHOTO ID CARD OF THE DEPONENT ... 3) MENTION HONBLE HIGH COURT CASE DETAILS WITH IN 1ST PARA
17	CRM(M)	1020/2026	Central Bureau of Investigation Mobile:9830185441	AMAJIT DE	14-05-2026	YEAR OF LD TRIAL COURT CASE NO WRONGLY MENTIONED IN THE PETITION
18	CRM(M)	1021/2026	Central Bureau of Investigation Mobile:9830185441	AMAJIT DE	14-05-2026	YEAR OF LD TRIAL COURT CASE NO WRONGLY MENTIONED IN THE PETITION
19	CRM(M)	1023/2026	XXXXX Mobile:8583823876 Email:DEBAPRIYOMAJUMDER1998@GMAIL.COM	DEBAPRIYA MAJUMDER	14-05-2026	1) LD TRIAL COURT CASE TYPE MENTIONED IN PETITION NOT MATCHING WITH CASE TYPE MENTIONED ON CERTIFIED COPY ... 2) PETITIONER RELATIVE IDENTITY DISCLOSED
20	CRM(M)	1024/2026	NILKANTHA DAS AND ANR. Mobile:9775667272 Email:ADVANISURHC@GMAIL.COM	ANISUR RAHMAN	14-05-2026	1. VICTIM ID DISCLOSED 2. VICTIM MADE AS PARTY 3. PARA 1 NEED CLARIFICATION
21	CRM(M)	1026/2026	RAJAB ALI GAYEN Mobile:9831087852	AVIRUP CHATTERJEE	14-05-2026	ATTACH ORDER COPY OF CRM(DB) 2859/2023 WHICH IS MENTIONED IN 1ST PARA

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			Email:AVIRUP84@GMAIL.COM			
22	CRM(M)	1028/2026	ARINDAM BISWAS Mobile:7980800085 Email:SOU MYADIP251996@GMAIL.COM	SOU MYADIP MAITY	14-05-2026	1. JAIL NAME WRONG. IN PARA 1
23	CRM(M)	1030/2026	TUKLU SK Mobile:9064405485 Email:SOURATAS10@GMAIL.COM	SOURAT NANDY	14-05-2026	1. PARA 1 NEED CLARIFICATION REGARDING. H.C. DETAILS
24	CRM (NDPS)	823/2026	MANIK GHOSH Mobile:7980641436 Email:ADVRAJADAS1436@GMAIL.COM	RAJA DAS	14-05-2026	LOWER CT CASE NO NOT MATCHED
25	CRM (NDPS)	826/2026	GOLAM MUSTAFA @ MUNGLA @ GOLAM MOSTAFA SK. Mobile:9775667272 Email:ADVANISURHC@GMAIL.COM	Anisur Rahaman	14-05-2026	NO PROPER REASON BEHIND ABSENCE OF WELFARE LOGO IS NOT PROVIDED..
26	CRM (NDPS)	827/2026	MD MOSTAFA AND ANR. Mobile:9804639668 Email:ARUPSKYHOT@GMAIL.COM	ARUP KUMAR BHOWMICK	14-05-2026	LOWER CT CASE NO NOT MENTIONED IN CAUSE TITLE
27	CRMSPL	21/2026	MUKESH KUMAR Mobile:9830671428 Email:DWIPRAJ.BASU74@GMAIL.COM	DWIP RAJ BASU	14-05-2026	OP NAME NOT MATCHED
28	RVW	113/2026	MONTU SASMAL Mobile:9830269910 Email:MAHABOOBAHMED67@GMAIL.COM	MAHABOOB AHMED	14-05-2026	HIGH COURT ADDRESSING ISSUE
29	WPA	9897/2026	PANCHDEV CONSTRUCTION PRIVATE LIMITED Mobile:9831222333 Email:SHIBASISCHATTERJI@GMAIL.COM	SHIBASIS CHATTERJEE	14-05-2026	PETITIONER 1 DISTRICT MISSING
30	WPA	9919/2026	RAJIB SAMUI Mobile:9433366269 Email:PAMPA.ADVOCATE76@GMAIL.COM	PAMPA DEY (DHABAL)	14-05-2026	1. MENTION DISTRICT FOR RESPONDENT NO. 2,3,4,5 AND PIN CODE FOR RESPONDENT NO.6
31	WPA	9924/2026	ARINDAM SARKAR Mobile:9748009754 Email:KAUSHIKCHOUDHURYB3@GMAIL.COM	KAUSHIK CHOUDHURY	14-05-2026	1. PROVIDE SHORT LIST OF DATES, LIST OF DATES, SYNOPSIS AND POINTS OF LAW. 2. MENTION PIN CODE FOR RESPONDENT NO. 4. 3. COMMISSIONER INITIAL NEEDED IN PAGE NO.23.
32	WPA	9935/2026	ANUPRIYA ROY Mobile:8902014250	KOYEL BAG	14-05-2026	MENTION FULL DISTRICT OF THE PETITIONER.

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			Email:KOYELBAG@GMAIL.COM			
33	WPA	9991/2026	SHANTI PRIYA RANA Mobile:9836047435 Email:SAHA.ARPS@GAIL.COM	ARPITA SAHA	14-05-2026	MENTION CLERK NAME AND LICENCE NO.
34	WPA	10001/2026	AYUB ALI LASKAR Mobile:8942036595 Email:CHATTERJEEADV NABANITA222@GMAIL.COM	NABANITA CHATTERJEE	14-05-2026	MENTION PIN CODE FOR RESPONDENT NO. 2
35	WPA	10014/2026	NAJIMA BIBI SHEIKH Mobile:9332005320 Email:ADVOCATESANDIPDAS65@GMAIL.COM	SANDIP DAS	14-05-2026	MENTION DISTRICT FOR RESPONDENT NO. 4.
36	WPA	10016/2026	BHAGYABATI BAURI Mobile:9123918775 Email:ANIRBAN CHAKRABORTY.LAW@GMAIL.COM	ANIRBAN CHAKRABORTY	14-05-2026	MENTION PS AND DISTRICT OF THE PETITIONER

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